## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.920/KB/2011

Present: Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th February 2018, 10.30 A.M

Name of the Company	Dr. Pramod Kandoi & Ors	sVs-Sapoi Tea Company Lt	d & Ors.
Under Section	397/398		,
	nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1. RITO BROT	O KOMBR HITR	A Adricale.	
2. Anyprath.	BHATTACHAIJ	KIDG , AK	
3. IHAM AB		~ \ /	·
4. A. L C	HATTERJE		13
1. Mr. Dosp North	by Ruly A.	E. Fer	tan Rupus
2. M. Source	Mit. Ta-	N 1.	2.3, 6×7
3. M.K.H. J			200 Aa
	1.		13/2/2018
1. A. P. Gomes	for R	10-14	A. P. Germes Ad
			13/2/2018
1 Prosentit Roy	, Adv. for Reapon		2/02/2018
		f	

## ORDER

Ld. Counsel for the petitioners and the respondent nos 1 to 4, 6 and 10 to 14 is present.

List it on 28/03/2018.

Sd

(Jinan K.R.) Member (J)